

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

TUESDAY, THE 21st DAY OF APRIL 2020/1st VAISAKHA , 1942

CRL.A NO.351 OF 2020

(AGAINST THE JUDGMENT OF CONVICTION AND SENTENCE DATED 28.2.2020 IN S.C. NO,654/2012 PASSED BY THE PRINCIPAL ASSISTANT SESSIONS COURT, THALASSERY.

APPELLANTS/ACCUSED NO.1 TO 8:

1. PUTHALATH VINODAN, AGED 52 YEARS,
S/O.KUNHIRAMAN, THAYYIL (H), MANGATTIDAM AMSOM, DESOM,
KINATTINTHAVIDA.
2. PALLIPIRIYATH NIDHEESH, AGED 32 YEARS,
S/O.MANOHRAN, PAREMMEL HOUSE.
3. UCHUMMAL RAMAKRISHNAN @ RAMAN, AGED 54 YEARS,
S/O.KORAN, PARAKKANDY(H), MANGATTIDAM AMSOM DESOM.
4. PUTHAN VEETIL MAVILA SAJIL @ SAJITH,
AGED 33 YEARS, S/O.KARUNAKARAN,
SREE PARVATHI, MANGATTIDAM AMSOM DESOM.
5. PUTHIYEDATH BIJU, AGED 46 YEARS,
S/O. DAMODRAN, MADATHIL (H), MANGATTIDAM AMSOM DESOM,
KINATTINTHAVIDA.
6. ATHIR KUNNEL PRAJEESH, AGED 37 YEARS,
S/O.A.K. NARAYANAN, VALAMPIRI (H),
KUTHUPARAMBA AMSOM, AMBILAD.
7. ATHIR KUNNEL SUBIN LAL, AGED 37 YEARS,
S/O.SUMATHI, SUBIN LAL (H), KUTHUPARAMBA AMSOM, AMBILAD,.
8. PUNNAKKAL DAYALAN, AGED 47 YEARS,
S/O. NARAYANAN NIR, THAARIPOIYIL (H),
KUTHUPARAMBA AMSOM, AMBILAD.

BY AD.V. S.RAJEEV

RESPONDENT & RESPONDENT/STATE/COMPLAINANT:

STATE OF KERALA, REP. BY THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM – 682 031
(CRIME NO.55/2008 OF KOOTHUPARAMBA POLICE STATION,
KANNUR DISTRICT.

BY PUBLIC PROSECUTOR SRI.

THIS CRL.A. HAVING COME UP FOR ADMISSION ON
21.4.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING

C.S.DIAS, J.

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Crl.Appeal.No.351 of 2020

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Dated this the 21st day of April, 2020.

ORDER

The learned Public Prosecutor seeks time to file objection to the application filed to suspend the execution of the sentence. The Public Prosecutor is granted ten days time, as a last chance, to file objection.

Call on 05.05.2020.

**C.S.DIAS
JUDGE**

kkj/21.4.2020